

9

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

...

OA. No.62 of 1991

Dated New Delhi, this 6th day of January, 1995

Hon'ble Shri J. P. Sharma, Member(J)

Hon'ble Shri B. K. Singh, Member(A)

Shri Jai Singh Dhama  
R/o B-8A/298  
Janakpuri  
NEW DELHI.

... Applicant

By Advocate: Shri G. S. Lobana, Proxy  
counsel for Shri S. Murlidhar  
Versus

1. The Director of Education  
Delhi Administration  
Civil Lines, Old Secretariat  
DELHI.

2. The Lt. Governor  
Delhi Administration  
Raj Niwas  
DELHI.

... Respondents


By Advocate: None.

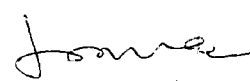
O R D E R  
(Oral)

Shri J. P. Sharma, M(J)

Shri G. S. Lobana appears as proxy counsel for Shri S. Murlidhar, counsel for the applicant and states that the relief claimed by the applicant in the OA has been granted by the Administration and thus this OA has become infructuous. None appears for the respondents.

In view of the above fact, this OA is dismissed as infructuous, leaving the parties to bear their own costs.

  
(B. K. Singh)  
Member(A)

  
(J. P. Sharma)  
Member (J)

dbc